

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5239  
ANSWERED ON:26.04.2013  
SUBSIDISED CYLINDERS  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the LPG consumers are not entitled to draw their remaining quota of LPG cylinders in the next financial year;
- (b) if so, the details thereof;
- (c) the percentage of households which are likely to lose a part of their quota of subsidized cylinders for 2012-13;
- (d) whether the Government has taken steps to insist Oil Marketing Companies (OMCs) not to refuse diversion of quota of LPG cylinders after the dead line; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAANKA LAKSHMI)

- (a) & (b): No, Madam. The quota for domestic subsidized 14.2 Kg LPG cylinders for 2012-13 (from 14.09.2012 to 31.03.2013) was 5 cylinders. Customers cannot carry forward their balance entitlement to next financial year. The quota for 2013-14 is 9 subsidised cylinders.
- (c): Public Sector Oil Marketing Companies (OMCs), namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported that their 60.4%, 65.59% and 69.7% respectively of active LPG customers have not availed their full quota of cylinders due to them during the period from 14.09.2012 to 31.03.2013.
- (d) & (e) : Government has not given any such instruction.